												Annexure 7
Name of the Corporate Debtor	ate Debtor		Snehanjali and S.B. Developers Private Limited	Developers Private Li	mited							
Date of commencement of CIRP	nent of CIRP		07-03-2024									
List of creditors as on			05-02-2025									
					List of operational	List of operational creditors (Government Dues)	nent Dues)					
												(Amount in Rs.)
SI. No.	Details of the claimant	Details of o	Details of claim received		Details of claim admitted	im admitted		Amount of	Amount of any	Amount of any Amount of claim Amount of claim	Amount of claim	Remarks, if any
Departmen	t Claimant	Date of receipt	Date of receipt	Amount of claim admitted	Nature of claim	Whether related % voting share in party? CoC, if applicable		contingent claim	mutual dues, not admitted that may be set	not admitted	under verification	
1 State Tax	Deputy Commissioner of State Tax (MUM- VAT-F-712) Nodal Division - 11 Mumhai	10-06-2024	6,72,75,480	6,72,75,480	6,72,75,480 Statutory dues	No	0%	ı	-		ı	
2 GST	Assistant Commissioner, Division 5 CGST & C.Ex., Mumbai West Commissionerate	18-06-2024	24,40,60,163	2,12,44,45	2,12,44,454 Statutory dues	N <sub>O</sub>	0%		1	22,28,15,709	<u> </u>	Interest and Penalty not admitted as order passed by GST Department after
											0	approval of resolution plan

Note: The above list is subject to change upon receipt of further information on existing claims

Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations